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**SCHEDULE I
FORM A**

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DESTIMONEY FINANCIAL SERVICES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Destimoney Financial Services Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	31.12.1981
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Mumbai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U99999MH1981PTC025974
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	2nd and 3rd Floor, Birla Centurian, Pandurang Budhkar Marg, Worli Mumbai - 400030.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	09/04/2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Anish Gupta Insolvency Professional 413 Autumn Grove, Near Lokhandwala Foundation School, Lokhandwala Township, Kandivali East, Mumbai-400 101. Phone: + 91(22) 29659720 Email : anish@csanishgupta.com Reg: No.IBBI/IPA-002/IP-N00285/2017-18/10843
8	LAST DATE FOR SUBMISSION OF CLAIMS	09/05/2021

Notice is hereby given that Destimoney Financial Services Private Limited has commenced voluntary liquidation on 09/04/2021.

The stakeholders of Destimoney Financial Services Private Limited are hereby called upon to submit a proof of their claims, on or before 09/05/2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

**Sd/-
Anish Gupta
Liquidator**

**Place: Mumbai
Date : 12/04/2021**